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(c) the quantity of cement which has been allotted to West Bengal in the quarter 11/1982 in the context of recent decision of Government on partial decontrol of cement?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) arid (b) A statement indicating the per capita consumption of cement in the various States Union Territories during 1981 is attached at Annexure. Every effort is being made to improve availability and per capita consumption of cement in the country.

(c) In addition to the regular allotment of 1,41,200 tonnes of cement to the State of West Bengal, an additional allocation of 5,170 tonnes of cement was made dring the Qr. 11/82 for the development of hill areas in the State.

Statement

Por Capita consumtion of cement in the various States funion territories during 1981

Name of the State	Per	Capit	Con	sumption
NORTH	4.			(in Kgs.)
1. Uttar Pradesh				19.72
2. Rajasthan				22.64
3. Punjab .				61.49
4. Haryana	•	1		57.04
5. Delhi	rii Goj	100		172.21
6. Jammu & Kas	hmir			42.13
7. Himachal Prac	lesh			31.86
8. Chandigarh	٠,	•		237.78
	T	OTAL		32.80
EAST		,		
9. Bihar .				18.49
10. West Bengal	•	•	٠.	25 -95
11. Orissa .				20.44
12. Assam .	•			17.89
13. Tripura .				20.87

Name of the State Per Capita Consumption

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14. Manipur	43.93
15. Meghalaya	54-22
16. Nagaland	73-74
17. Arunachal Pradesh	30.26
18. Mizoram	34.84
19. Sikkim	98. 10
TOTAL	21.94
WEST	1
20. Maharashtra	39-97
21. Madhya Pradesh	24.03
22. Gujarat	52.30
23. Goa Daman Diu	105.36
24. Dadra Nagar Haveli	76.92
TOTAL	38.41
SOUTH	
25. Andhra Pradesh	35.11
26. Tamil Nadu	36.67
27. Karnataka	30.40
28. Kerala	40.78
29. Pondicherry	61.23
30. Andaman & Nicobar Islands	74-47
31. Lakshadeep	50.00
TOTAL	35.53
TOTAL INDIA	31.87

Khadi Products

- 75. SHRI MANUBHAI PATEL: Will the Minister of INDUSTRY be pleased to state;
- (a) what i_s the policy of Government regarding the purchase of products of the Khadi Commission;
- (b) what was the production of Khadi during the years 1979-30 and 1981-82; and

(c) the quantum of Khadi purchased by Government through D.G.S. & D. during the above period and the amount paid for the same?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Under the current policy of Government, the Director General of Supplies and Disposals awards annual contracts of supply of khadi on a single tender basis to the Khadi and Village Industries Commission, who get production organised through various recognised institutions.

(b) The production of Khadi during the last three years is as follows:

> 1979-80 1680-31 1981-82 (Provissional)

Khadi Quantity (Million Sq. Meucs)

82-28 91-00 102-34

(c) During the years in question the D.G.S. & D. placed orders (for all Ehadi items) for the following values:—

Y	ar		Value of order (Rs. in crores)
1979			5.09
1980-81	:(*):	*	4.36
1981-82	7.4	363	3.62

Blade industry in India

76. I3HRI M. BASAVARAjU:Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that 'Gillet-te', an American Multi-national company idas been granted approval to enter Hade industry in India against the p< licy laid down by the Govern-..ment;

- (b) if so, what are the term_s of the approval;
- (c) whether the said multi-national company i_s pressing for more favourable terms; and
- (d) if so, what is Government's decision thereon?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI):(a) to (d) A letter of intent has been issued to House of Poddar Enterprises for setting up a new undertaking for the manufacture of stainles, steel razor blades in technical and financial collaboration with the Gillette Company, USA on the basis of noniresident equity participation besides a royalty and a lumpsum. The approval is also subject to ah export obligation of 25 per cent of production every year for a period of five years which may be extended by another five years at the discretion of the Government. While approving the proposal, the well-recognised principles of technological upgradation and export competitiveness were borne in mind.

The request of House of Poddar Enterprises to an increase in the nonresident shareholding and reduction in export obligation has ben rejected.

77. [Transferred to the 13th July, 1982.]

$\label{eq:Representation} \begin{array}{lll} \textbf{Representation} & \textbf{regarding} & \textbf{inefficient} \\ \textbf{functioning of} & \textbf{E. s> I.} & \textbf{Corporation Utta}_r \\ \textbf{Pradesh Region} \end{array}$

- 78. SHRI HARKISHAN SINGH SURJEET: Will the Minister of LABOUR be pleased t_O state:
- (a) whether Government have received any representation regarding inefficient functioning of the ESI Corporation, U.P. Region from the Rash-triya Chemical Mazdoor Congress, Kanpur;
- (b) if so, what are the main points of the said representation; and
- (c) what steps have been taken by-Government thereon?